

DIVISION BENCH
COURT - II

S-7

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/112(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	MOMS OUTDOOR MEDIA SOLUTIONS PRIVATE LIMITED VS CONCAST STEEL AND POWER LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Ms. Kiran Sharma, Adv.

] For the Liquidator of Concast Steel & Power Limited

ORDER

1. Ld. Counsel appearing on behalf of the liquidator present.
2. Ld. Counsel Ms. Kiran Sharma submitted that Company is in liquidation.
3. Affidavit, if any, disclosing the status of the pending proceedings, be disclosed within a period of one week.
4. List this matter for further consideration on **10.09.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.